



File No. 10/03/2020-NCLT  
कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 16<sup>th</sup> December 2020

**ORDER**

There shall be Special Bench at Mumbai on 17.12.2020 & 18.12.2020 to attend matters listed before Shri Venkata Subba Rao Hari, Member (Judicial) and Shri Shyam Babu Gautam, Member (Technical). Shri Venkata Subba Rao Hari, Member (Judicial) is on leave. The Special Bench shall attend the matters through Video Conference. The Special Bench shall comprise of:

**Special Bench at NCLT, Mumbai- Court No. III**

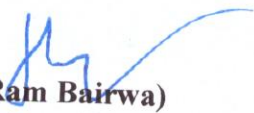
1. Shri H.P. Chaturvedi Hari, Member (Judicial)
2. Shri Shyam Babu Gautam, Member (Technical)

Shri H.P. Chaturvedi, Member (Technical) shall first take up the matters of their own Division bench and then attend the matters of Special bench.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 25.11.2020 for 17.12.2020 & 18.12.2020 only.

This issues with the approval of Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. All Bar Councils.